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O.A. No J81/2010

ORDER DATED 7th JULY, 2011

Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.

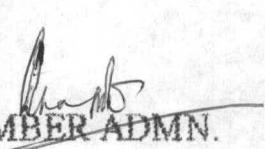
Heard Sri L. Jena, Ld. Addl. Standing Counsel appearing for the Respondents.

2. This Original Application has been filed on 29.03.2010 impugning the order dated 20.08.2009 (Annexure-A/3). When the matter was listed before this Bench for the first time on 12.04.2010 Sri P.C. Pradhan, Ld. Counsel for the applicant asked for two weeks time which was allowed. After two weeks again this matter was listed on 27.04.2010. Then neither the applicant nor his counsel was present. After perusal of the record this O.A. was admitted and notice was issued to the Respondents. Thereafter, it is seen from the notings of the Registry that applicant has remained absent and has not taken any step for progressing this case.

3. Sri L. Jena, Ld. Addl. Standing Counsel appearing for the Respondents submits that he has filed counter and has not been able to serve copy of the same on the applicant as he is not available.

4. Today when the case was called for hearing, it is found that neither the applicant nor his Counsel is present.

5. It appears that Ld. Counsel for the applicant is not interested in pursuing this Original Application. Hence this O.A. stands dismissed for non prosecution.


MEMBER ADMN.

K.B.